

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1170
TO BE ANSWERED ON 9TH FEBRUARY, 2018**

CENTRAL REGULATORY BODY

**1170. SHRI GAJANAN KIRTIKAR:
SHRI SUDHEER GUPTA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there is a central regulatory body/council for regulation of medical laboratory profession;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has taken steps to regulate the medical laboratory science education and practice in line with other central health councils like Medical Council of India, Pharmacy Council of India, Indian Nursing Council and Dental Council of India;
- (d) if so, the details thereof and the time by which it is likely to be regulated; and
- (e) the present status of establishment of the National Institute of Allied Health Sciences (NIAHS) and Regional Institutes of Allied Health Sciences (RIAHS) which was approved under 11th Five Year Plan?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): No.

(b) to (d): In the absence of any Central Allied Health Council, the Ministry of Health and Family Welfare has released standards pertaining to curriculum, indicative career pathways, skills and competencies as well as roles and responsibilities for eight (8) Allied Health professions including Medical Laboratory Sciences.

The standards so devised for the profession of Medical Laboratory Sciences are duly available on the Ministry's official website.

(e): No funds have been allocated to this scheme for the past 3 years.

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